

servicetax customs <cestat08@gmail.com>

RTI

1 message

12

servicetax customs <cestat08@gmail.com>

To: simny150999@gmail.com


28 November 2019 at 10:32

Sir,

Please find attached for your information

regards

CPIO Delhi

 RTI Simny.pdf
283K



F. No. 14-44/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 056

CPIO ID No. 14-44/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Smt. Sinny (No.DOREV/R2019/81104/2 dated 07.10.2019) received by transfer from U.S. Ad.IC, in this office on 22.10.2019, under RTI Act 2005, the information received from **Administratrion Section**, containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favor of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT New Delhi
Date: 05.11.2019

To

- ✓ 1. Ms. Sinny, Rukanpura,
Bailey Road, PO-BV College Patna, PS Rupaspur,
Patna, Pin-800014.
2. Sh. S. Bhowmick,
U.S. to the Govt. of India, Ad.1C (CESTAT).,
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.

10

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016 - Vol II
सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलिय अधिकरण, पश्चिमी खण्ड - २, रामकृष्णपुरम, नई दिल्ली 66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 110 066

Dated: 01.10.2019
I.D. No. 14-44/2019

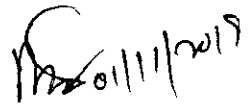
ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application Ref. No. RTI/DODEV/R/2019/81104/2 dated 7.10.2019 received by transfer from Under Secretary Ad.1C letter dated 25.10.2019 in CPIO I.D. No. 14-44/2019 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

- Point A** - Number of employees employed in this office who have attained the age of 33 years till 31.03.2019 is 333.
- Point B** - Does not pertain to this office.
- Point C** - May be answered by the Ministry.


(Mohinder Singh)
Deputy Registrar

To
CPIO/Accounts Officer, CESTAT, New Delhi

Sh. Mohinder Singh
01/10/19

Gmail

servicetax customs <cestat08@gmail.com>

RTI

1 message



servicetax customs <cestat08@gmail.com>
To: sinny150999@gmail.com

8 November 2019 at 12:48

Sir,

With reference to your RTI query. Kindly see the attached file

with regards

CPIO
CESTAT Delhi

RTI 14-44 of 2019.pdf
312K

(S)

F. No. 14-44/CESTAT/CPIO-ND/RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-44/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Smt. Sinny (No.DOREV/R2019/81104/2 dated 07.10.2019) received by transfer from U.S. Ad.IC, in this office on 22.10.2019, under RTI Act 2005, the information received from **Administratrion Section**, containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. NIL (@ 2/- per page) to this Tribunal by cash or DD in favor of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

ISSUED ON
M 05/11/19
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI 110066

[Signature]
CPIO
CESTAT New Delhi
Date: 05.11.2019

To

1. Ms. Sinny, Rukanpura,
Bailey Road, PO-BV College Patna, PS Rupaspur,
Patna, Pin-800014.
2. Sh. S. Bhowmick,
U.S. to the Govt. of India, Ad.1C (CESTAT),
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.

QC

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016 - Vol II
मीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलिय अधिकरण, पश्चिमी खण्ड -२, रामकृष्णपुरम, नई दिल्ली 66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 110 066

②

Dated: 01.10.2019
I.D. No. 14-44/2019

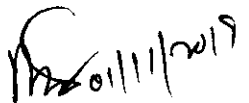
ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application Ref. No. RTI/DODEV/R/2019/81104/2 dated 7.10.2019 received by transfer from Under Secretary Ad.IC letter dated 25.10.2019 in CPIO I.D. No. 14-44/2019 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

- Point A** - Number of employees employed in this office who have attained the age of 33 years till 31.03.2019 is 333.
- Point B** - Does not pertain to this office.
- Point C** - May be answered by the Ministry.


(Mohinder Singh)
Deputy Registrar

To
CPIO/Accounts Officer, CESTAT, New Delhi

Sh. Mohinder Singh
by
01/10/19

(6)

F. No. 14-44/CESTAT/CPIO-ND/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 14-44/2019

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

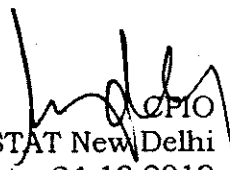
Please refer to RTI application of Shri/Smt. Sinny (No. DOREV/R/2019/81104/2 dated 07.10.2019) **received by transfer from U.S. Ad.1C**, in this office on 22.10.2019, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **14-44/2019(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 06.08.2019 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.
2. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there, under intimation to the undersigned.

Encl: As above.


CPIO
CESTAT New Delhi
Date: 24.10.2019

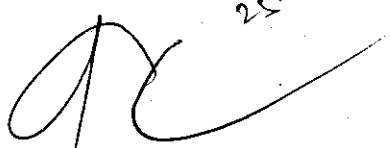
For Compliance to:

Administration Section

Copy to: (For Information)

1. Ms. Sinny, Rukanpura,
Bailey Road, PO-BV College Patna, PS Rupaspur,
Patna, Pin-800014.
2. Sh. S. Bhowmick,
U.S. to the Govt. of India, Ad.1C (CESTAT),
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.

21/10/19
25-10-19


ISSUED BY
25/10/19
NEW DELHI

RTI MATTER

F. No. R.20011/137/2019- Ad. 1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

North Block, New Delhi,
Dated 14th October, 2019

To,

The CPIO
CESTAT, West Block No.2,
R.K. Puram, New Delhi-66

Subject: - Transfer of RTI Application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI Applications No. DOREV/R/2019/81104/2 dated 07.10.2019 and DOREV/R/2019/81114/2 dated 09.10.2019 filed by Ms. Sinny, Bihar. The same are transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005.

Encl: - As above

Your faithfully,

(S. Bhawmick)

Under Secretary to the Government of India/ CPIO
Tele:23095359

Copy to: Ms. Sinny, Rukanpura, Bailey Road, PO-BV College Patna, PS- Rupaspur, Patna, Pin: 800014. For Information

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

4

Registration Number (पंजीकरण संख्या) :	DOREV/R/2019/81104/2	Date of Receipt (प्राप्ति की तारीख) :	07/10/2019
Transferred From (से स्थानांतरित):	Department of Revenue on 10/10/2019 With Reference Number : DOREV/R/2019/81104		
Remarks(टिप्पणी) :	Info sought is scattered across all public authorities(PAs) and in terms of sec 6 (1) & DOPT O.M.No.10/2/2008-IR dt 12/06/2008, applicant may apply to concerned PA and obtain info. Nevertheless RTI is marked to concerned CPIOs in DoPT and transferred u/s 6 (3) to DoPPW(pt 1), M/o Railways(pt 2), D/o Revenue (pt 3), DEA(pt 3), D/o Exp(pt 3), DFS(pt 3) and DIPAM (pt 3). You may view the response of these authorities on RTI MIS portal under view status tab.		
Type of Receipt (रसीद का प्रकार) :	Electronically Transferred from Other Public Authority	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	Sinny	Gender (लिंग) :	Female
Address (पता) :	At- Rukanpura, Bailey road, PO-BV College Patna, PS-Rupaspur, Patna, Pin:800014		
State (राज्य) :	Bihar	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-7004788050
Email-ID (ईमेल-आईडी) :	sinny150999@gmail.com		
Status (स्थिति) (Rural/Urban) :	Urban	Education Status :	
Requester Letter Number (निवेदक पत्र संख्या) :	Details not provided	Letter Date :	Details not provided
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता)	Indian
Amount Paid (राशि का भुगतान) :	0 (Received by Department of Personnel & Training) (original recipient)	Mode of Payment (भुगतान का प्रकार)	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित)	S.Bhomick US(AD.IC)		

11/10

S. (AD. IC)

CESTAT
CA
AAR

11/10/19

संबंधित है :

3

Information Sought
(जानकारी मांगी):

Please provide following details:

1. Number of employees employed with the Central Government, who have attained age of 33 years till 31.03.2019
2. Number of Indian Railways Employees, who have attained age of 33 years till 31.03.2019.
3. Number of Employees employed with Finance Ministry, who have attained age of 33 years till 31.03.2019.

Original RTI Text
(मूल आरटीआई पाठ):

Please provide following details:

1. Number of employees employed with the Central Government, who have attained age of 33 years till 31.03.2019
2. Number of Indian Railways Employees, who have attained age of 33 years till 31.03.2019.
3. Number of Employees employed with Finance Ministry, who have attained age of 33 years till 31.03.2019.

Print Save Close

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

2

Registration Number (पंजीकरण संख्या) : DOREV/R/2019/81114/2 Date of Receipt (प्राप्ति की तारीख) : 09/10/2019

Transferred From (से स्थानांतरित): Department of Revenue on 10/10/2019 With Reference Number : DOREV/R/2019/81114

Remarks(टिप्पणी) : information sought pertains to DoR

Type of Receipt (रसीद का प्रकार) : Electronically Transferred from Other Public Authority Language of Request (अनुरोध की भाषा) : English

Name (नाम) : Sinny Gender (लिंग) : Female

Address (पता) : At- Rukanpura, Bailey road, PO-BV College Patna, PS-Rupaspur, Patna, Pin:800014

State (राज्य) : Bihar Country (देश) : India

Phone Number (फोन नंबर) : Details not provided Mobile Number (मोबाईल नंबर) : +91-7004788050

Email-ID (ईमेल-आईडी) : sinny150999@gmail.com

Status (स्थिति)(Rural/Urban) : Urban Education Status :

Requester Letter Number(निवेदक पत्र संख्या) : Details not provided Letter Date : Details not provided

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Personnel & Training) (original recipient) Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

Information Sought (जानकारी मांगी): Please provide following details:
1. Number of employees employed with the Central Government, who have attained age of 33 years till 31.03.2019
2. Number of Indian Railways Employees, who have attained age of 33 years till 31.03.2019.
3. Number of Employees employed with Finance Ministry, who have attained age of 33 years till 31.03.2019.

**Original RTI Text (मूल
आरटीआई पाठ):**

Please provide following details:

1. Number of employees employed with the Central Government, who have attained age of 33 years till 31.03.2019
2. Number of Indian Railways Employees, who have attained age of 33 years till 31.03.2019.
3. Number of Employees employed with Finance Ministry, who have attained age of 33 years till 31.03.2019.

Print Save Close